

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) (NO.13)/ALD/2017, CA No.85/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.06.2017

NAME OF THE COMPANY: M/S J.R. AGRO INDUSTRIES PVT. LTD

SECTION OF THE COMPANIES ACT: U/S 9 OF I&B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ashish Kr. Sriv.	Adv.	Petitioner	APS
2.	CS Amit Gupta	PCs	Respondent Company	Ganesh Gupta
3.	CS Adesh Tandon	PCs	u	Adesh Tandon

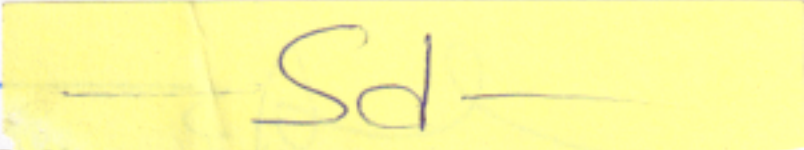
Order dated 06.06.2017 in the matter of CP NO 13/ALD/2017 J.R Agro Industries Pvt Ltd.

Parties are represented by their respective counsel.

Argument are heard. The order is reserved.

The matter be listed on 15.06.2017

Date-06.06.2017

  
Shri H.P Chaturvedi (Member Judicial)